

C. A. T. Bench, JAIPUR

Date of Order

M.P. No. 609/93

Orders in J.A. No. 553/93

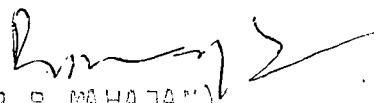
14.12.93

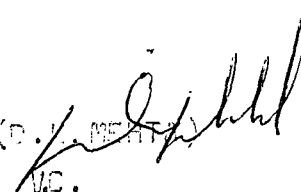
Mr. R.C. Gaur- Counsel for applicant.

M.P. for joint application is rejected as it has not been signed by all the petitioners.

Mr. Gaur undertakes to file the special power of attorney of all the applicants in J.A.

The J.A. may be listed for admission on 27.1.94.


(B.S. MAHAJAN)
Adm. Member


(C.A. MEHTA)
J.C.

Copy sent to the
app- and & conf.
and (M. Bhui) on
vd 158-159 & 160
7-1-94
